# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

## Civil Contempt Petition No.203/00019/2018

(in OA 203/00272/2014)

Bilaspur, this Thursday, the 12<sup>th</sup> day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Omprakash Tiwari, S/o late Shri Jhumuk Lal Tiwari, aged about 50 years, Ex-Post Master, R/o Post Kamrid, P.S. Saragaon, Tahsil and District Janjgir-Champa (C.G.) PIN – 495660. **-Petitioner** 

### (By Advocate – Shri Ashok Kumar Shukla)

#### Versus

- 1. Sarita Singh, Chief Post Master General, Raipur (C.G.).
- 2. Mr. M.B. Gajbhiye, Director Postal Services, Raipur (C.G.).
- 3. Mr. Harish Kumar Mahawar, Superintendent of Post, Bilaspur (C.G.).
- 4. Mr. Vinit Kumar, Assistant Superintendent, Post Department, Korba (C.G.). -Respondents

(By Advocate –Shri Vivek Verma)

#### ORDER (ORAL)

#### By Navin Tandon, AM.-

Learned counsel for the respondents/contemnors submits that order passed by this Tribunal in Original Application No.203/00272/2014 has been stayed by the Hon'ble High Court of

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Chhattisgarh, Bilaspur in Writ Petition (S) No.3797 of 2018 vide order dated 18.05.2018.

Accordingly, at this stage, CCP is disposed of. Notices to the contemnors are discharged.

(Ramesh Singh Thakur)
Judicial Member
am

(Navin Tandon) Administrative Member